

Government of India
Ministry of Development of North Eastern Region

RAJYA SABHA

UNSTARRED QUESTION NO. 2912

To be answered on

Thursday, August 13, 2026/ 22 Shravana, 1948 (Saka)

QUESTION

Utilisation of allocations under NEC schemes

2912 Smt. Rekha Sharma:

Will the Minister of *Development of North Eastern Region* be pleased to state:

- (a) whether any mechanism exists to review and improve the utilization of budgetary allocations under schemes of the North Eastern Council (NEC);
- (b) if so, the details thereof and the measures being taken to ensure optimal expenditure against allocated funds in a timely manner; and
- (c) whether any institutional framework exists for periodic financial review and course correction for underutilised allocations under the schemes ?

ANSWER

The Minister of State of the Ministry of Development of North Eastern Region

[Dr. Sukanta Majumdar]

(a) to (c): Implementation of projects sanctioned under the Schemes of Ministry of Development of North Eastern Region including those under Schemes of North Eastern Council (NEC) comes under the purview of the State Government/Agencies concerned. Ministry also has a robust mechanism to review the utilization of funds released, and implementation of the projects sanctioned under various schemes of the Ministry including those under Schemes of NEC, which include submission and processing of proposals on Purvottar Vikas Setu (PVS) portal; and follow up meetings with states/ Agencies at the level of NEC and the Ministry.

Funds are released in four installments of 25% each on fulfillment of physical and financial progress criteria.

Inspection is carried out by NEC, Field Technical Support Units (FTSUs) of the Ministry, Project Quality Monitor (PQM) and Third Party Technical Inspection (TPTI) to keep track of

the physical and financial progress of projects to ensure timely utilization of allocated funds commensurate with the physical progress. Funds are released on the basis of demand requests received through portal, receipt of Utilization Certificates and Progress Reports along with geo-tagged photos and inspection reports submitted through PVS portal.

In order to facilitate timely completion of projects, review meetings of projects is conducted on regular basis including those at the level of Minister every week, in which progress of implementation of these projects is graphically analysed with weekly updated, geotagged, time-stamped pictures; and incremental physical & financial progress are observed and the State Governments/Agencies are alerted.
